

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/49325/2024 ARBP/103/2024	M/S. D.K ENGINEERING AND CONSTRUCTIONS,BOLANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// (//
2	D-BLAPL/36994/2024 BLAPL/12413/2024	TABU KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CHHENDIPADA /591 /2022 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001122/2022
3	D-BLAPL/37043/2024 BLAPL/12414/2024	SAMAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000135/2022
4	D-BLAPL/36115/2024 BLAPL/12415/2024	DHIRU MANIA @ BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000106/2023
5	D-BLAPL/37044/2024 BLAPL/12416/2024	DAYALAL SABAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000044/2024
6	D-BLAPL/37052/2024 BLAPL/12417/2024	MANOJ SAHOO @ MANU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001298/2024
7	D-BLAPL/37061/2024 BLAPL/12418/2024	SWETA @ SETU @ RUPESH SAMAL @ RUPESH KUMAR SAMAL VS STATE OF ODISHA	ADITI HOTA VS	KUNDHEIGOLA /249 /2024 J.M.F.C.,REAMAL(Debagarh) CT/0000478/2024
8	D-BLAPL/37053/2024 BLAPL/12419/2024	RUKSANA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000277/2024
9	D-BLAPL/37064/2024 BLAPL/12420/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /499 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0002041/2024
10	D-BLAPL/37072/2024 BLAPL/12421/2024	NAJIR AHAMED @ ROHIT VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /28 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000121/2024
11	D-BLAPL/37039/2024 BLAPL/12422/2024	MITHUN BISWAS VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000056/2022

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12	D-BLAPL/37075/2024 BLAPL/12423/2024	DUBURI BALMUCH @ TUBU VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /141 /2022 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000020/2023
13	D-BLAPL/37065/2024 BLAPL/12424/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /262 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001084/2024
14	D-BLAPL/37067/2024 BLAPL/12425/2024	KRUPASINDHU SAHU @ KRUPASINDHU SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /436 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0001170/2024
15	D-BLAPL/37068/2024 BLAPL/12426/2024	TUNU SAGARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /530 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000654/2024
16	D-BLAPL/34889/2024 BLAPL/12427/2024	KANHU LENKA VS STATE OF ODISHA	HARAPRASAD SAHU VS	KABISURYANAGAR (KODALA) /306 /20 ADJ,KODALA(Ganjam) ST/0000164/2024
17	D-BLAPL/37069/2024 BLAPL/12428/2024	PANKAJ MALLICK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000168/2022
18	D-BLAPL/36549/2024 BLAPL/12429/2024	ARUN JAL VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000012/2024
19	D-BLAPL/36460/2024 BLAPL/12430/2024	ABHIRAM SINGH @ AJIT SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /95 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000040/2024
20	D-BLAPL/36866/2024 BLAPL/12431/2024	PUSPALATA SATAPATHY @ NANDA VS STATE OF ODISHA	SOMNATH MISHRA VS	ATHGARH /233 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000020/2024
21	D-BLAPL/36765/2024 BLAPL/12432/2024	MANABHANJAN TANDI VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /382 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000459/2024
22	D-BLAPL/36892/2024 BLAPL/12433/2024	LIKU @ NIRANJAN BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	BANGRIPOSI /186 /2024 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/0000064/2024
23	D-BLAPL/35381/2024	MATA @ SUKANTI JENA	SATYA NARAYAN MISHRA 4	TIHIDI /312 /2024

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	BLAPL/12434/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001675/2024
24	D-BLAPL/33086/2024 BLAPL/12435/2024	HEMANTA KUMAR GARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
25	D-BLAPL/36867/2024 BLAPL/12436/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /113 /2023 J.M.F.C.,PIPLI(Puri) GR/0000181/2023
26	D-BLAPL/36789/2024 BLAPL/12437/2024	BISWANATH SAHU @ BIREN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GOSANINUAGAM /310 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000098/2024
27	D-BLAPL/37022/2024 BLAPL/12438/2024	JAYHIND RAJPUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /58 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000072/2023
28	D-BLAPL/36856/2024 BLAPL/12439/2024	SK.MEHERAJ VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHALLIKOTE /935 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002228/2024
29	D-BLAPL/33360/2024 BLAPL/12440/2024	AMANULLA KHAN VS STATE OF ODISHA	SYED IQBAL VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,BERHAMPUR(Ganjam) GR/0002870/2023
30	D-BLAPL/37050/2024 BLAPL/12441/2024	TUKUNA BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /325 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000235/2024
31	D-BLAPL/36876/2024 BLAPL/12442/2024	MOHAN HARIJAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NABARANGAPUR TOWN /19 /2020 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000007/2022
32	D-BLAPL/36590/2024 BLAPL/12443/2024	KUBERA DIGAL VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	GOCHHAPADA /168 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2024
33	D-BLAPL/37058/2024 BLAPL/12444/2024	KEDAR PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024
34	D-BLAPL/36877/2024 BLAPL/12445/2024	SURYAKANTA PRADHAN VS	SURYANARAYAN PANIGRAHI VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha)

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35	D-BLAPL/37078/2024 BLAPL/12446/2024	STATE OF ODISHA MILAN PRADHAN @ BILLA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CT/0001298/2024 KHALLIKOTE /859 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002003/2024
36	D-BLAPL/36042/2024 BLAPL/12447/2024	STATE OF ODISHA PRADEEP KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /198 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000047/2024
37	D-BLAPL/36990/2024 BLAPL/12448/2024	STATE OF ODISHA SAHAJ UDDIN KHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	JAGATSINGPUR /445 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP CT/0000291/2024
38	D-BLAPL/37079/2024 BLAPL/12449/2024	STATE OF ODISHA SABITRI BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /691 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000615/2024
39	D-BLAPL/36868/2024 BLAPL/12450/2024	STATE OF ODISHA RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /286 /2023 J.M.F.C.,PIPLI(Puri) GR/0000441/2023
40	D-BLAPL/37082/2024 BLAPL/12451/2024	STATE OF ODISHA MITHUN SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /187 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG ST/0000065/2024
41	D-BLAPL/37087/2024 BLAPL/12452/2024	STATE OF ODISHA PANUA @ PRANAKRUSHNA SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002558/2024
42	D-BLAPL/37026/2024 BLAPL/12453/2024	STATE OF ODISHA PADMANAV HOTA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /14 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000035/2024
43	D-BLAPL/37096/2024 BLAPL/12454/2024	STATE OF ODISHA(VIG.) BIBHUDAR PRADHAN @ PRABESH KUMAR PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /112 /2024 J.M.F.C.,PIPLI(Puri) GR/0000183/2024
44	D-BLAPL/37060/2024 BLAPL/12455/2024	STATE OF ODISHA NALINI RANJAN BHUIAN @ BHUYAN VS STATE OF ODISHA(VIG.)	SUVASHISH PATTANAIAK VS	BHUBANESWAR VIGILANCE /25 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000034/2024
45	D-BLAPL/37113/2024 BLAPL/12456/2024	STATE OF ODISHA(VIG.) PAPI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BANTALA /180 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000032/2023

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46	D-BLAPL/37125/2024 BLAPL/12457/2024	SULTAN ALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000280/2024
47	D-BLAPL/37066/2024 BLAPL/12458/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /35 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000147/2024
48	D-BLAPL/37204/2024 BLAPL/12459/2024	BATUA @ BIKASH BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
49	D-BLAPL/37206/2024 BLAPL/12460/2024	GOPAL @ SITUNA ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /417 /2024 S.D.J.M.,PURI(Puri) GR/0000982/2024
50	D-BLAPL/37107/2024 BLAPL/12461/2024	PRATAP KEHMENDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /368 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000158/2024
51	D-BLAPL/36486/2024 BLAPL/12462/2024	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /230 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001289/2024
52	D-BLAPL/37208/2024 BLAPL/12463/2024	ABHI BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /386 /2024 S.D.J.M.,PURI(Puri) GR/0001118/2024
53	D-BLAPL/36993/2024 BLAPL/12464/2024	NAVIN @ NABIN KICHRI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000050/2024
54	D-BLAPL/36959/2024 BLAPL/12465/2024	RAJ SHARMA VS STATE OF ODISHA	SANJIBANI MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
55	D-BLAPL/37031/2024 BLAPL/12466/2024	MOHAMMAD MUKHTAR @ MD. MUKHTAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /506 /2024 J.M.F.C.,PARJANG(Dhenkanal) GR/0000709/2024
56	D-BLAPL/34320/2024 BLAPL/12467/2024	BARUN NAG VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /286 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0002039/2023
57	D-BLAPL/37101/2024	RAKESH HALSANA	AMULYA RATNA PANDA	/ /0

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	BLAPL/12468/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/0000280/2024
58	D-BLAPL/37110/2024 BLAPL/12469/2024	UTSAB MALIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BANIGOCHA /129 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000093/2024
59	D-BLAPL/35325/2024 BLAPL/12470/2024	BHIMSEN @ BHIMA SOREN @ MURMU VS STATE OF ODISHA	AMIT KUMAR NATH VS	MOHULDIHA /47 /2024 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000074/2024
60	D-BLAPL/37118/2024 BLAPL/12471/2024	JITENDRA NAIK @ JITENDRA KUMAR NAIK VS STATE OF ODISHA	SHYAM SUNDAR SINGH VS	BANARAPAL /327 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000736/2023
61	D-BLAPL/37117/2024 BLAPL/12472/2024	GOPAL KRUSHNA GOUDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000608/2024
62	D-BLAPL/37131/2024 BLAPL/12473/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	LAXMISAGAR P.S. /352 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000825/2023
63	D-BLAPL/37209/2024 BLAPL/12474/2024	GUNA @ PRASANTA BALABANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /386 /2024 S.D.J.M.,PURI(Puri) GR/0001118/2024
64	D-BLAPL/37212/2024 BLAPL/12475/2024	LAXMIKANTA SAHU @ LUCKY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /304 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000464/2024
65	D-BLAPL/35404/2024 BLAPL/12476/2024	AJAY PRATAP SINGH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000126/2024
66	D-BLAPL/37248/2024 BLAPL/12477/2024	BULU KHUNTIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000035/2024
67	D-BLAPL/36268/2024 BLAPL/12478/2024	GANESH JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BASUDEVPUR /546 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000060/2024
68	D-CMAPL/50700/2024 CMAPL/439/2024	SUSILA DASH VS	ADV. VS	/ / ()

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69	D-CMP/50827/2024 CMP/1436/2024	STATE OF ODISHA TRINATH PATRA VS BIKRAM KESHARI PATTANAIAK	SAMBEET PATTANAYAK VS	// // CIVIL JUDGE (JD), PURI(Puri) EC/0000001/2023
70	D-CMP/51023/2024 CMP/1437/2024	PRATIMA SAHOO VS INDIRA SAHOO	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000289/2022
71	D-CMP/49514/2024 CMP/1438/2024	PRABHAT KUMAR BAKSI VS SWARNAPRAVA DAS	ADISHA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH Fao/0000008/2024
72	D-CMP/50632/2024 CMP/1439/2024	SUKANTA KUMAR MOHANTY VS SAROJ KANTA LENKA	BINAYA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000176/2011
73	D-CMP/51064/2024 CMP/1440/2024	UMAKANTA DWIBEDI VS PRIYAMBADA DWIBEDI	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000047/2008
74	D-CMP/47148/2024 CMP/1441/2024	SARBESWAR MOHAPATRA VS RAMA CHANDRA MOHAPATRA	LALATENDU RAY VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Fao/0000066/2018
75	D-CONTC/49390/2024 CONTC/8089/2024	DROUPADI DASH VS SMRUTI RANJAN SATPATHY, TAHASILDAR, DASPALLA	ADV. VS	// () //
76	D-CONTC/51223/2024 CONTC/8090/2024	GANESH BARA VS SHALINI PANDIT, IAS	ADV. VS	// () //
77	D-CONTC/51251/2024 CONTC/8091/2024	SANJAY KUMAR LENKA VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// () //
78	D-CONTC/51264/2024 CONTC/8092/2024	RAJEEBA KUMAR DUTTA VS SMITA ROUT,IAS	ADV VS	// () //
79	D-CONTC/51398/2024 CONTC/8093/2024	PRAKASH KUMAR GHADAI VS SATYABRATA SAHU, IAS	ADV. VS	// () //

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80	D-CONTC/51456/2024 CONTC/8094/2024	DR. BALADEV ASH VS ARAVIND AGARWAL, COMMNR.-CUM- SECY, HIGHER EDUCATION, ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
81	D-CONTC/51364/2024 CONTC/8095/2024	AJAYA KUMAR ROUT VS ASWATHI S., IAS	ADV. VS	// 0 //
82	D-CONTC/51372/2024 CONTC/8096/2024	SUDARSAN PANIGRAHI VS ASWATHI S., IAS	ADV. VS	// 0 //
83	D-CONTC/51388/2024 CONTC/8097/2024	RATIKANTA DASH VS ASWATHI S., IAS	ADV. VS	// 0 //
84	D-CONTC/51396/2024 CONTC/8098/2024	SATYABRATA BARIK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
85	D-CONTC/49065/2024 CONTC/8099/2024	GAYATRI PATTNAIK VS GENDRA KUJUR, OES	ADV. VS	// 0 //
86	D-CONTC/50292/2024 CONTC/8100/2024	REBATI MOHANTY VS AMITA PATTANAIAK, DEO, GANJAM	ADV. VS	// 0 //
87	D-CONTC/51034/2024 CONTC/8101/2024	BIJAYA KUMAR BEHERA VS SUSIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
88	D-CONTC/51385/2024 CONTC/8102/2024	BIJAYA KUMAR PANI VS ASWATHI S., IAS	ADV. VS	// 0 //
89	D-CONTR/33699/2024 CONTR/41/2024	SULOCHANA PANIGRAHI VS SANTUNU KU DAS, S.P, BERHAMPUR	RITA SINGH VS	//0 0 //
90	D-CRLA/32744/2024 CRLA/1270/2024	MANGULI BHUMIA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./000013/2022
91	D-CRLA/33085/2024	INFORMANT	JAYADEBA BEHERA	CHANDABALI /265 /2022

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	CRLA/1271/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra TR/0000013/2024
92	D-CRLA/35766/2024 CRLA/1272/2024	GIRIDHARI MAJHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /66 /2020 ADDL.SESIONS JUDGE CUM SPL JUDG ST/0000011/2021
93	D-CRLA/36811/2024 CRLA/1273/2024	SIMANCHALA SWAIN@SIMANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /154 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000086/2021
94	D-CRLMA/37084/2024 CRLMA/209/2024	ABHIRAM MOHARANA VS STATE OF ODISHA	ADV. VS	KONARK /44 /2020 (//
95	D-CRLMA/37016/2024 CRLMA/210/2024	RAMESH KUMAR JOSHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SAMBALPUR VIGILANCE /18 /2003 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000032/2005
96	D-CRLMC/34975/2024 CRLMC/4677/2024	SARAT NAYAK @ SARAT CHANDRA NAYAK @ GHUNA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	SAHID NAGAR P.S. /193 /2002 C.J.M.,KHURDA(Khordha) GR/0002658/2002
97	D-CRLMC/35917/2024 CRLMC/4678/2024	KUDRAT ALLI KHAN VS SAHERA BEGUM	BITAS KUMAR SWAIN VS	//0 PRESIDING OFFICER,DESIGNATED CO CRA/0000017/2023
98	D-CRLMC/36430/2024 CRLMC/4679/2024	PUSPANJALI KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO CT/0000553/2016
99	D-CRLMC/36908/2024 CRLMC/4680/2024	DAMBRUDHAR NAYAK @ DAMBARUDHAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /9 /2020 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000038/2020
100	D-CRLMC/36997/2024 CRLMC/4681/2024	NILAMA NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	K.SINGHPUR /104 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000641/2023
101	D-CRLMC/34695/2024 CRLMC/4682/2024	SADANANDA PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BARGARH SADAR /187 /2018 S.D.J.M.,BARGARH(Bargarh) CT/0000980/2018
102	D-CRLMC/36751/2024 CRLMC/4683/2024	PRATAP KISHORE SAHOO VS	SAROJ KUMAR MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So

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103	D-CRLMC/37020/2024 CRLMC/4684/2024	STATE OF ODISHA ARUNA PATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	ICC/0000079/2015 / /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
104	D-CRLMC/34273/2024 CRLMC/4685/2024	STATE OF ODISHA MOHAN KUMAR SWAIN VS	AJAYA KUMAR JENA VS	Spl/0000013/2024 DHUSURI /13 /2014 J.M.F.C.,DHAMNAGAR(Bhadrak)
105	D-CRLMC/36965/2024 CRLMC/4686/2024	STATE OF ODISHA SEKHAR RAY VS	SOUMYA RANJAN DAS VS	GR/0000127/2014 SECTOR-15 /116 /2017 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
106	D-CRLMC/37049/2024 CRLMC/4687/2024	STATE OF ODISHA MAHASWETA BISWAL VS	RAMANI KANTA PATTANAIAK VS	Spl/0000132/2017 EOW,BHUBANESWAR /21 /2019 PRESIDING OFFICER,DESIGNATED COURT
107	D-CRLMC/37088/2024 CRLMC/4688/2024	STATE OF ODISHA (O.P.ID) SUKANTI PATRA VS	MANAS KUMAR CHAND VS	CT/0000010/2019 BANAPUR P.S. /118 /2008 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
108	D-CRLMC/37090/2024 CRLMC/4689/2024	STATE OF ODISHA AJODHYA MAHAPATRA VS	JUGALA KISHORE PANDA VS	GR/0000202/2008 / /0 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BOLANGIR
109	D-CRLMC/37095/2024 CRLMC/4690/2024	STATE OF ODISHA PATHANI SWAIN VS	AMITAV TRIPATHY VS	ST/0000046/2016 NAYAGARH /183 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh)
110	D-CRLMC/36074/2024 CRLMC/4691/2024	STATE OF ODISHA PRADEEP KUMAR SAMAL VS	JUGALA KISHORE PANDA VS	TR/0000006/2024 CUTTACK VIGILANCE /10 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack)
111	D-CRLMC/36582/2024 CRLMC/4692/2024	STATE OF ODISHA(VIG.) SAIYAD ABDUL SHOAIB @SAYAD SHOAIB @ BITU VS	SANJIBANI MISHRA VS	TR/0000018/2015 BOLANGIR TOWN /546 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
112	D-CRLMC/34594/2024 CRLMC/4693/2024	STATE OF ODISHA RINKU@MOHAMMED RIAZ VS	PRADIPTA BEURA VS	GR/0001521/2021 KHUNTUNI /141 /2019 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack)
113	D-CRLMC/35222/2024 CRLMC/4694/2024	STATE OF ODISHA PRADIPTA KUMAR BEHERA VS	DEEPALI MAHAPATRA VS	ST/0000123/2022 BHUBANESWAR VIGILANCE /67 /2012 SPECIAL JUDGE SPL. COURT,BHUBANESWAR
		STATE OF ODISHA(VIG.)		Cc/0000003/2021

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114	D-CRLMC/37119/2024 CRLMC/4695/2024	BASUDEV SABAR VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JUNAGARH /87 /2021 AD-HOC A.D.J.(FTSC),BHAWANIPATNA Spl/0000084/2021
115	D-CRLMC/37342/2024 CRLMC/4696/2024	RAJENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	AKASH BHUYAN VS	NIALI /110 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000086/2023
116	D-CRLMP/37104/2024 CRLMP/1720/2024	BHAGABAT NAYAK VS STATE OF ODISHA	BHOJARAJ SETH VS	BINIKA /22 /2018) //
117	D-CRLMP/37149/2024 CRLMP/1721/2024	DEEPAK NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	MOHANA /151 /2024) //
118	D-CRLREV/36701/2024 CRLREV/711/2024	AMIT KUMAR PATNAIK @ MIKU VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /20 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000068/2024
119	D-CRLREV/36976/2024 CRLREV/712/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /35 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000002/2014
120	D-CRLREV/36979/2024 CRLREV/713/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /36 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000060/2013
121	D-LAA/50798/2024 LAA/44/2024	ASHOK KUMAR SINGH VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) LA/0000001/2000
122	D-MACA/48070/2024 MACA/1259/2024	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS NAMITA SAMAL	SUBRAT SATPATHY VS	// 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000057/2020
123	D-MACA/47687/2024 MACA/1260/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS PRAMILA KUMARI	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000025/2023
124	D-MACA/51256/2024 MACA/1261/2024	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD, KHURDA VS KARTIKA SAHU	PRASANTA KUMAR MAHALI VS	// 1ST MACT, PURI(Puri) Mac/0000142/2017
125	D-MACA/48134/2024	SURENDRA KUMAR ACHARYA	KAPILA CHARAN NAYAK	//

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	MACA/1262/2024	VS M/S. CRUZE ROAD LINES PVT. LTD.	VS	A.D.J.,RAYGADA(Rayagada) Mac/0000006/2021
126	D-MACA/51238/2024 MACA/1263/2024	BINAYAKRUSHNA PRADHAN VS TRILOCHAN PANDA	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000441/2022
127	D-MACA/51279/2024 MACA/1264/2024	BOMANA JANAKI VS BALDEV SINGH	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000265/2019
128	D-MACA/51239/2024 MACA/1265/2024	SARADA PRASANNA RANA VS DEBASIS BISWAL	PRADEEP KUMAR MISHRA VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000174/2019
129	D-RPFAM/46892/2024 RPFAM/367/2024	RAJKISHORE BEHERA VS SUREKHA BEHERA	SUKANTA KUMAR NAYAK VS	// JUDGE,FAMILY COURT,JAGATSINGHPUR CRL.EXN/0000009/2019
130	D-RSA/50542/2024 RSA/474/2024	HADU RANA VS GHASIRAM RANA	SOUGAT DASH VS	// A.D.J,PATNAGARH(Balangir) RFA/0000008/2018
131	D-RVWPET/51009/2024 RVWPET/301/2024	ANAND R VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //
132	D-RVWPET/50916/2024 RVWPET/302/2024	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
133	D-TRP(C)/51350/2024 TRP(C)/396/2024	SUSMITA SAHU VS PREMANANDA SAHOO	RAMESH CHANDRA SAHOO VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000141/2024
134	D-TRPCRL/37140/2024 TRPCRL/110/2024	PRIYABRATA MOHANTY VS ROSALIN JAMADAR	JNYANANANDA PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA MISCA/0000030/2021
135	D-WA/51159/2024 WA/3305/2024	KUSUM DEEP VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// () //
136	D-WA/51180/2024 WA/3306/2024	SWETALINA BEHERA VS	RAMESH CHANDRA BEHERA VS	// ()

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137	D-WA/51191/2024 WA/3307/2024	REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR RANU SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //
138	D-WA/47068/2024 WA/3308/2024	STATE OF ODISHA VS SANTOSH KUMAR NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
139	D-WA/48112/2024 WA/3309/2024	SOMANATH MANDAL VS VICE CHANCELLOR,OUAT,BBSR	BIKRAM CHANDRA GHADEI VS	// 0 //
140	D-WA/50667/2024 WA/3310/2024	MANAGING DIRECTOR, AGRICULTURAL PROMOTION AND INVESTMENT CORPORATION OF ORISSA VS RINA ROUT	MANOJ KUMAR MOHANTY VS	// 0 //
141	D-WA/51336/2024 WA/3311/2024	SHIWANGI MAHATO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
142	D-WA/51240/2024 WA/3312/2024	PARADIP PORT TRUST OFFICERS PENSIONERS ASSOCIATION, BHUBANESWAR VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
143	D-WA/51403/2024 WA/3313/2024	STATE OF ODISHA VS HIMANSU SEKHAR JENA	SASWAT DAS,A.G.A VS	// 0 //
144	D-WA/51340/2024 WA/3314/2024	RAMESH CHANDRA BARIK VS THE CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED,BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
145	D-WA/51404/2024 WA/3315/2024	STATE OF ODISHA VS BRAJA KISHORE SWAIN	SASWAT DAS,A.G.A VS	// 0 //
146	D-WP(C)/50033/2024 WP(C)/31172/2024	SUREKHA MINZ VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
147	D-WP(C)/51158/2024 WP(C)/31173/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //

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148	D-WP(C)/51183/2024 WP(C)/31174/2024	PALO ELECTRICALS VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //
149	D-WP(C)/51218/2024 WP(C)/31175/2024	KSHETRAMOHAN KANDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
150	D-WP(C)/51284/2024 WP(C)/31176/2024	M/S SAI KRUPA CONSTRUCTION, JAGATSINGHPUR VS RECOVERY OFFICER , REGIONAL OFFICE, ESI CORPORATION, BBSR	KAJAL SAHOO VS	// 0 //
151	D-WP(C)/51131/2024 WP(C)/31177/2024	HDFC BANK LTD., BBSR VS THE SECY, ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	SATYA PRAKASH SATAPATHY VS	// 0 //
152	D-WP(C)/51038/2024 WP(C)/31178/2024	PRABIR KUMAR DAS VS STATE OF ODISHA	 VS	// 0 //
153	D-WP(C)/51304/2024 WP(C)/31179/2024	M/S. N. G. PROJECTS LTD., GUJARAT VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SIDHANT DWIBEDI VS	// 0 //
154	D-WP(C)/51307/2024 WP(C)/31180/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA SANGANERIA VS	// 0 //
155	D-WP(C)/50710/2024 WP(C)/31181/2024	GANESH CHANDRA KAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
156	D-WP(C)/51301/2024 WP(C)/31182/2024	TILOTTAMA BARAL VS STATE OF ODISHA	MALAYA KUMAR MOHANTY VS	// 0 //
157	D-WP(C)/51381/2024 WP(C)/31183/2024	GAJENDRA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
158	D-WP(C)/47551/2024 WP(C)/31184/2024	RAMABHAKTA KARKETA @ KERKATA VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0 //
159	D-WP(C)/51383/2024	REWA RAM CHANDRAKAR	SAROJA KANTA SAMAL	//

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	WP(C)/31185/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/50706/2024 WP(C)/31186/2024	RUNA PARIDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
161	D-WP(C)/51302/2024 WP(C)/31187/2024	ST. XAVIERS HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
162	D-WP(C)/50816/2024 WP(C)/31188/2024	NEELAKANTHA PANATI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
163	D-WP(C)/51387/2024 WP(C)/31189/2024	BIJAY KUMAR BANICHHUL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
164	D-WP(C)/51399/2024 WP(C)/31190/2024	CHITAN BHOI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
165	D-WP(C)/51285/2024 WP(C)/31191/2024	ABDUL MALIK KHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
166	D-WP(C)/51272/2024 WP(C)/31192/2024	HAREKRUSHNA DASH @ HAREKRISHNA DASH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
167	D-WP(C)/51287/2024 WP(C)/31193/2024	SCHOOL MANAGING COMMITTE OF S.N.S. UPPER PRIMARY SCHOOL, BALESWAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
168	D-WP(C)/51286/2024 WP(C)/31194/2024	JAYANT KUMAR SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
169	D-WP(C)/51303/2024 WP(C)/31195/2024	MOUSUMI NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
170	D-WP(C)/51268/2024 WP(C)/31196/2024	SADANANDA BHUYAN VS	SWAPNIL ROY VS	// 0

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171	D-WP(C)/51171/2024 WP(C)/31197/2024	STATE OF ODISHA SANTOSHI BODA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// // 0 //
172	D-WP(C)/49955/2024 WP(C)/31198/2024	SATRUGHNA BISWAL VS ADDL.CHIEF SECY TO GOVT. OF ODISHA, BBSR	CHITTA RANJAN PATTNAIK VS	// 0 //
173	D-WP(C)/51250/2024 WP(C)/31199/2024	MAGETA PALEI VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR	SARADA PRASAD DASH VS	// 0 //
174	D-WP(C)/51247/2024 WP(C)/31200/2024	SRABANA KUMAR DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
175	D-WP(C)/51275/2024 WP(C)/31201/2024	LILY MISRA @ LILI MISHRA VS STATE OF ORISSA	SUVASHISH PATTANAIK VS	// 0 //
176	D-WP(C)/51257/2024 WP(C)/31202/2024	RAKESH RANJAN PATTANAIK VS M/S SUNDARAM FINANCE LTD., CHENNAI	BIJAY KUMAR MISHRA VS	// 0 //
177	D-WP(C)/51248/2024 WP(C)/31203/2024	NANDU BAGARTI @ NANDU BAGARTY VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
178	D-WP(C)/51266/2024 WP(C)/31204/2024	SURYANARAYAN MISHRA VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //
179	D-WP(C)/51249/2024 WP(C)/31205/2024	BHIMMOSEN PANDA VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
180	D-WP(C)/51298/2024 WP(C)/31206/2024	THE CHIEF EXECUTIVE OFFICER,TPWODL, SAMBALPUR VS PRATIMA SUNA	PRASANTA KUMAR TRIPATHY VS	// 0 //
181	D-WP(C)/50614/2024 WP(C)/31207/2024	SANATAN BEHERA VS DCB BANK LTD, BBSR	BISWAJIT TRIPATHY VS	// 0 //

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182	D-WP(C)/51254/2024 WP(C)/31208/2024	DIPTI RANJAN PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
183	D-WP(C)/50705/2024 WP(C)/31209/2024	NIRANJAN PARIDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
184	D-WP(C)/51255/2024 WP(C)/31210/2024	SURENDRA NATH PATTNAIK VS B.M.C., BBSR	MOHIT AGARWAL VS	// 0 //
185	D-WP(C)/49962/2024 WP(C)/31211/2024	LADI GOPAL RAO VS STATE OF ORISSA	POOJA AGGARWAL VS	// 0 //
186	D-WP(C)/51070/2024 WP(C)/31212/2024	SUKADEV MALLICK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
187	D-WP(C)/51282/2024 WP(C)/31213/2024	MADHUSMITA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
188	D-WP(C)/51252/2024 WP(C)/31214/2024	MOHAN BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
189	D-WP(C)/51283/2024 WP(C)/31215/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
190	D-WP(C)/51300/2024 WP(C)/31216/2024	RABINDRA BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
191	D-WP(C)/50457/2024 WP(C)/31217/2024	BALARAM KHAMARI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
192	D-WP(C)/51290/2024 WP(C)/31218/2024	BASANTI KUMARI DAS VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
193	D-WP(C)/51258/2024	HARIPADA DALAI	NIHAL RATH	//

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	WP(C)/31219/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/51292/2024 WP(C)/31220/2024	RABINDRA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
195	D-WP(C)/49423/2024 WP(C)/31221/2024	MAA MANGALA SELF HELP GROUP, KENDRAPARA VS THE COLLECTOR, KENDRAPADA	BIJAYA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/50977/2024 WP(C)/31222/2024	SASMITA PATRO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
197	D-WP(C)/51401/2024 WP(C)/31223/2024	M/S LAXMI AUTO COMBINE PANCHAMAHALA VS ASSISTANT DIRECTOR (REVENUE) EMPLOYEES STATE INSURANCE CORPORATION	SOMANATH MISHRA VS	// 0 //
198	D-WP(C)/51382/2024 WP(C)/31224/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //
199	D-WP(C)/51348/2024 WP(C)/31225/2024	DR.RAJESH KUMAR SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
200	D-WP(C)/51063/2024 WP(C)/31226/2024	MINAKETAN NAHAK VS STATE OF ORISSA	NITYANANDA BEHURIA VS	// 0 //
201	D-WP(C)/51259/2024 WP(C)/31227/2024	JAYANTA @ JAYANT KUMAR MOHANTY VS BISHNUPRIYA MOHANTY	DWARIKA PRASAD MOHANTY VS	// 0 //
202	D-WP(C)/51473/2024 WP(C)/31228/2024	SUJIT MISTRY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
203	D-WP(C)/51328/2024 WP(C)/31229/2024	KARUNAKAR BEHERA VS R.T.O CUTTACK	CHANDAN MISHRA VS	// 0 //
204	D-WP(C)/51276/2024 WP(C)/31230/2024	KRISHNA KUMAR JENA VS	SIVA SANKAR CHAINI VS	// 0

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205	D-WP(C)/51262/2024 WP(C)/31231/2024	COLLECTOR AND D.M., BALESWAR RUPASRI KATRIYA VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// // ()
206	D-WP(C)/51288/2024 WP(C)/31232/2024	BISWAJIT MOHAPATRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// // ()
207	D-WP(C)/51337/2024 WP(C)/31233/2024	DR.PUSPANJALI PARIDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
208	D-WP(C)/51289/2024 WP(C)/31234/2024	MANMOHAN BEHERA VS STATE OF ODISHA	JASPREET KAUR VS	// // ()
209	D-WP(C)/51280/2024 WP(C)/31235/2024	BASANTA KUMAR RTOUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// // ()
210	D-WP(C)/51376/2024 WP(C)/31236/2024	ASOK KUMAR MISHRA VS STATE OF ODISHA	AMITABH MISHRA VS	// // ()
211	D-WP(C)/51439/2024 WP(C)/31237/2024	SUJATA BEHERA VS STATE OF ODISHA	SANDEEP RATH VS	// // ()
212	D-WP(C)/51281/2024 WP(C)/31238/2024	BABRUBAHAN SAMAL VS THE DIST. MAGISTRATE-CUM-COLLECTOR, ANGUL-CUM-VICE CHAIRMAN,TAMDA	RAMESH CH. BEHERA VS	// // ()
213	D-WP(C)/51500/2024 WP(C)/31239/2024	JITENDRIYA KISHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()
214	D-WP(C)/51496/2024 WP(C)/31240/2024	KABI BEHERA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // ()
215	D-WP(C)/51406/2024 WP(C)/31241/2024	BAIDEHI MAJHI VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	// // ()

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216	D-WP(C)/51332/2024 WP(C)/31242/2024	ANJAN ROUT VS R.T.O BHADRAK	CHANDAN MISHRA VS	// 0 //
217	D-WP(C)/51316/2024 WP(C)/31243/2024	SANJIB KUMAR PUHAN VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR DIV I	PRANAYA KISHORE HARICHANDAN VS	// 0 //
218	D-WP(C)/51291/2024 WP(C)/31244/2024	AMIYA KUMAR PATTANAIK VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
219	D-WP(C)/51498/2024 WP(C)/31245/2024	LAMBODAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
220	D-WP(C)/51499/2024 WP(C)/31246/2024	MOHAN PERA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
221	D-WP(C)/51305/2024 WP(C)/31247/2024	M/S. JAI GURU STONE WORKS, SAMBALPUR VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
222	D-WP(C)/51322/2024 WP(C)/31248/2024	VILLAGERS OF AMBAPADA, PURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
223	D-WP(C)/46875/2024 WP(C)/31249/2024	SARASWATI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
224	D-WP(C)/51242/2024 WP(C)/31250/2024	CHANDRAKANT SAHU VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/51299/2024 WP(C)/31251/2024	M/S. ALAM HUSSAIN, JODA VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
226	D-WP(C)/51367/2024 WP(C)/31252/2024	PINKI SAH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
227	D-WP(C)/51245/2024	DASARATHI DALAPATI	BIRAJA PRASANNA DAS	//

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	WP(C)/31253/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51293/2024 WP(C)/31254/2024	M/S. SAMPARK ADVERTISING PRIVATE LTD, CUTTACK VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
229	D-WP(C)/51354/2024 WP(C)/31255/2024	SANGEETA MAHARANA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
230	D-WP(C)/51384/2024 WP(C)/31256/2024	SUMANYU BEHERA VS DGM AND CIRCLE DEVELOPMENT OFFICER, STATE BANK OF INDIA,BHUBANESWAR	MANORANJAN PADHY VS	// 0 //
231	D-WP(C)/51311/2024 WP(C)/31257/2024	AJAY KUMAR SENAPATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
232	D-WP(C)/51415/2024 WP(C)/31258/2024	BABULU BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
233	D-WP(C)/51355/2024 WP(C)/31259/2024	GIRISH CHANDRA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/51421/2024 WP(C)/31260/2024	CHITRASENA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
235	D-WP(C)/51233/2024 WP(C)/31261/2024	DAMAYANTI GONDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
236	D-WP(C)/51357/2024 WP(C)/31262/2024	AMIYA RANJAN SETHI VS MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD, BBSR	JAJATI KESHARI KHUNTIA VS	// 0 //
237	D-WP(C)/51360/2024 WP(C)/31263/2024	RAJESH KUMAR SAHOO VS INDUSIND BANK, MAHARASTRA	MRUGANKA MAULI PATNAIK VS	// 0 //
238	D-WP(C)/51422/2024 WP(C)/31264/2024	BHIKA PANDE VS	ASITA KUMAR NAYAK VS	// 0

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239	D-WP(C)/51295/2024 WP(C)/31265/2024	STATE OF ODISHA M/S. AMIT KUMAR AGRAWAL, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // ()
240	D-WP(C)/51244/2024 WP(C)/31266/2024	COMNR (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR NANDA @ NANDIA DAS VS	KRANTI PRABHA MUKHI VS	// // ()
241	D-WP(C)/51380/2024 WP(C)/31267/2024	THE COLLECTOR, BHADRAK SAROJA KANTA PRADHAN VS	SRINIVAS MOHANTY VS	// // ()
242	D-WP(C)/51243/2024 WP(C)/31268/2024	STATE OF ODISHA RABI CHANDRA DIGAL VS	BIRAJA PRASANNA DAS VS	// // ()
243	D-WP(C)/51433/2024 WP(C)/31269/2024	STATE OF ODISHA KUMARPUR SASAN JUBA GOSTI KENDRA, CUTTACK VS	GOPAL KRUSHNA MOHANTY VS	// // ()
244	D-WP(C)/51062/2024 WP(C)/31270/2024	STATE OF ODISHA SHANAKURU SAHU VS	DEBI PRASAD DHALSAMANTA VS	// // ()
245	D-WP(C)/51342/2024 WP(C)/31271/2024	STATE OF ODISHA BASANATA KUMAR MAHAPATRA VS	GOURI KUMAR RATH VS	// // ()
246	D-WP(C)/49251/2024 WP(C)/31272/2024	STATE OF ODISHA AMARBAR DHAL VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
247	D-WP(C)/51446/2024 WP(C)/31273/2024	STATE OF ODISHA ASHUTOSH BALIARSINGH VS	SOUBHAGYA SWAIN VS	// // ()
248	D-WP(C)/51335/2024 WP(C)/31274/2024	STATE OF ODISHA PRABODHA KUMAR DASH VS	UPENDRA KUMAR SAMAL VS	// // ()
249	D-WP(C)/51347/2024 WP(C)/31275/2024	STATE OF ORISSA BISWAJIT SAMANTARAY VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/50552/2024 WP(C)/31276/2024	M/S. PRAFULLA MAHAKUD, DHENKANAL VS THE ADDITIONAL COMMISSIONER, GST(APPEALS), GST, BBSR	SANDEEP KUMAR JENA VS	// 0 //
251	D-WP(C)/51369/2024 WP(C)/31277/2024	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
252	D-WP(C)/51339/2024 WP(C)/31278/2024	SUSHANTI SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
253	D-WP(C)/51430/2024 WP(C)/31279/2024	RANJAN KUMAR ACHARYA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
254	D-WP(C)/50813/2024 WP(C)/31280/2024	JAGANNATH BHOI VS STATE OF ODISHA	ER.DEBASHISHA HOTA VS	// 0 //
255	D-WP(C)/51374/2024 WP(C)/31281/2024	SHYAM SUNDAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
256	D-WP(C)/50777/2024 WP(C)/31282/2024	CHINMAYA BIKRAM PATTANAIAK VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
257	D-WP(C)/50809/2024 WP(C)/31283/2024	ASHOK NAIK VS STATE OF ODISHA	ER.DEBASHISHA HOTA VS	// 0 //
258	D-WP(C)/51450/2024 WP(C)/31284/2024	MINA KUMARI PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
259	D-WP(C)/51371/2024 WP(C)/31285/2024	PREMANANDA DALPATI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
260	D-WP(C)/51327/2024 WP(C)/31286/2024	MANOJ KUMAR MAHANTA VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIV-1	PRANAYA KISHORE HARICHANDAN VS	// 0 //
261	D-WP(C)/51392/2024	PRAFULLA KUMAR SWAIN	BAIDHAR SAHOO	//

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	WP(C)/31287/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/51441/2024 WP(C)/31288/2024	RABINDRA KUMAR SAHOO VS AUTHORISED OFFICER PUNJAB NATIONAL BANK	BIPLABA P.B. BAHALI VS	// 0 //
263	D-WP(C)/51453/2024 WP(C)/31289/2024	DINESH KUMAR DAS VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //
264	D-WP(C)/51366/2024 WP(C)/31290/2024	GAJENDRA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
265	D-WP(C)/51454/2024 WP(C)/31291/2024	PRADEEP KUMAR SWAIN VS STATE OF ORISSA	DEBENDRA KUMAR DAS VS	// 0 //
266	D-WP(C)/51373/2024 WP(C)/31292/2024	PRADEEP KUMAR BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
267	D-WP(C)/51561/2024 WP(C)/31293/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
268	D-WP(C)/51460/2024 WP(C)/31294/2024	NAGENDRA PRASAD NAYAK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
269	D-WP(C)/51462/2024 WP(C)/31295/2024	ARJUN KUMAR SETHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
270	D-WP(C)/51365/2024 WP(C)/31296/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/51432/2024 WP(C)/31297/2024	PRASANT KUMAR PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
272	D-WP(C)/51187/2024 WP(C)/31298/2024	M/S. ABHIRAM CARETAKING AND EXPERT SERVICES, BBSR VS	SUMIT LAL VS	// 0

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273	D-WP(C)/51394/2024 WP(C)/31299/2024	STATE OF ODISHA MADHUSUDAN HEMBRAM VS COMMNR CUM SECY TO GOVT. OF ODISHA	KUMAR PARIJA VS	// // ()
274	D-WP(C)/51452/2024 WP(C)/31300/2024	BIPIN BIHARI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
275	D-WP(C)/49472/2024 WP(C)/31301/2024	GOBINDA CHANDRA JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //
276	D-WP(C)/51407/2024 WP(C)/31302/2024	JHARANA BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //
277	D-WP(C)/51459/2024 WP(C)/31303/2024	BHARATI NAIK VS STATE OF ORISSA	SIDHARTHA DAS VS	// () //
278	D-WP(C)/51417/2024 WP(C)/31304/2024	PRAGATIKA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
279	D-WP(C)/51458/2024 WP(C)/31305/2024	MANORANJAN PATTNAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //
280	D-WP(C)/51455/2024 WP(C)/31306/2024	ACHYUTANANDA MALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
281	D-WP(C)/49034/2024 WP(C)/31307/2024	HARAPRIYA MISHRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //
282	D-WP(C)/51423/2024 WP(C)/31308/2024	DIBAKAR MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
283	D-WP(C)/51270/2024 WP(C)/31309/2024	SAMBHUNATH MISHRA VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// () //

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284	D-WP(C)/51352/2024 WP(C)/31310/2024	T.KARTIKESWAR SARAB VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// () //
285	D-ABLAPL/37017/2024 ABLAPL/14169/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /407 /2024 () //
286	D-ABLAPL/36135/2024 ABLAPL/14170/2024	VEENA KUMARI VS STATE OF ODISHA	HARAPRASAD SAHU VS	BHARATPUR PS /314 /2024 () //
287	D-ABLAPL/37023/2024 ABLAPL/14171/2024	MUNA @ SANJIB MAHALIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	SUKINDA /392 /2024 () //
288	D-ABLAPL/37032/2024 ABLAPL/14172/2024	SONALI NATH VS STATE OF ODISHA	SURESH KUMAR JENA VS	NILGIRI /19 /2022 () //
289	D-ABLAPL/37038/2024 ABLAPL/14173/2024	PRASANT KUMAR RANA @ PRASANT RANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHENKANAL SADAR /878 /2024 () //
290	D-ABLAPL/37074/2024 ABLAPL/14174/2024	CHINTU @ SIDHANT KUMAR LENKA VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /1056 /2024 () //
291	D-ABLAPL/37099/2024 ABLAPL/14175/2024	TULASI ANAMALIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 J.M.F.C.,MATHILI(Malkangiri) 2(B)CC/0000005/2024
292	D-ABLAPL/36731/2024 ABLAPL/14176/2024	SWARNAPRAVA @ SUBHASHINI @ SUBASINI NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NANDIPADA /282 /2024 () //
293	D-ABLAPL/36741/2024 ABLAPL/14177/2024	SK.ASIDUL KADIR VS STATE OF ODISHA	PRATIK DASH VS	BASUDEVPUR /903 /2024 () //
294	D-ABLAPL/36212/2024 ABLAPL/14178/2024	KANHA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /556 /2024 () //
295	D-ABLAPL/37154/2024	MITU SAHU	RASHMI RANJAN SINHA	CHAMAKHANDI /5 /2024

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	ABLAPL/14179/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/37193/2024 ABLAPL/14180/2024	UPENDRA MALIK @ MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /617 /2021 () //
297	D-ABLAPL/36769/2024 ABLAPL/14181/2024	SAILABALA DASH VS STATE OF ODISHA	MANORANJAN KHATUA VS	/ /0 () //
298	D-ABLAPL/36930/2024 ABLAPL/14182/2024	BIRJU SHARMA VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	BRAHMANITARANG /253 /2024 () //
299	D-ABLAPL/37203/2024 ABLAPL/14183/2024	ASHOK BAG @ KANHA BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /245 /2024 () //
300	D-ABLAPL/36939/2024 ABLAPL/14184/2024	BISIKESAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /838 /2024 () //
301	D-ABLAPL/36957/2024 ABLAPL/14185/2024	BOUDIA @ BIDYADHARA URMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /177 /2023 () //
302	D-ABLAPL/36966/2024 ABLAPL/14186/2024	TULU PRADHAN VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /100 /2024 () //
303	D-ABLAPL/37098/2024 ABLAPL/14187/2024	RAMA ANAMALIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 J.M.F.C.,MATHILI(Malkangiri) 2(B)CC/000004/2024
304	D-ABLAPL/37018/2024 ABLAPL/14188/2024	SHYAM ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /923 /2024 () //
305	D-ABLAPL/36849/2024 ABLAPL/14189/2024	MINAKSHI DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHAWANIPATNA TOWN /310 /2024 () //
306	D-ABLAPL/37092/2024 ABLAPL/14190/2024	ASHOK BASTIA VS	SURYAKANTA DWIBEDI VS	BOUDH /401 /2024 ()

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307	D-ABLAPL/37097/2024 ABLAPL/14191/2024	STATE OF ODISHA SAROJ PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MALKANGIRI /681 /2024 () //
308	D-ABLAPL/37086/2024 ABLAPL/14192/2024	MANAS RANJAN BISWAL @ ALUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /182 /2024 () //
309	D-ABLAPL/37091/2024 ABLAPL/14193/2024	GYANI @ GYANENDRA PARIDA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PARJANG /519 /2024 () //
310	D-ABLAPL/37015/2024 ABLAPL/14194/2024	SANTOSH @ SANTOSH KUMAR PUHAN @ PAPUN VS STATE OF ODISHA	MANORANJAN MUDULI VS	CAPITAL P.S. /587 /2024 () //
311	D-ABLAPL/35667/2024 ABLAPL/14195/2024	LABANI KANTA KHADIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /567 /2023 () //
312	D-ABLAPL/37029/2024 ABLAPL/14196/2024	MANAS PALAI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /222 /2024 () //
313	D-ABLAPL/36322/2024 ABLAPL/14197/2024	CHITTARANJAN PADHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	AIR FIELD P.S. /231 /2024 () //
314	D-ABLAPL/37138/2024 ABLAPL/14198/2024	RAMESH CHANDRA PANDA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	MAHANGA /361 /2024 () //
315	D-ABLAPL/36682/2024 ABLAPL/14199/2024	PANKAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /297 /2024 () //
316	D-ABLAPL/37150/2024 ABLAPL/14200/2024	DINABANDHU MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
317	D-ABLAPL/37059/2024 ABLAPL/14201/2024	PRIYABRATA PRADHAN @ MALINGA RAJA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /870 /2024 () //

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318	D-ABLAPL/36831/2024 ABLAPL/14202/2024	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /354 /2024 () //
319	D-ABLAPL/37062/2024 ABLAPL/14203/2024	BALIA CHETTY @ SUNIL KUMAR CHETTY VS STATE OF ODISHA	T.NARAYANA MURTY VS	SUNABEDA /216 /2024 () //
320	D-ABLAPL/37151/2024 ABLAPL/14204/2024	ANTARYAMI BADU VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /109 /2009 () //
321	D-ABLAPL/36906/2024 ABLAPL/14205/2024	MANOJ SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /64 /2021 () //
322	D-ABLAPL/37152/2024 ABLAPL/14206/2024	GOLAM HOSSAN KHAN @ HUSEN KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /72 /2023 () //
323	D-ABLAPL/36911/2024 ABLAPL/14207/2024	APPARAO PADAGANDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CHANDRAPUR /43 /2020 () //
324	D-ABLAPL/37007/2024 ABLAPL/14208/2024	RANJIT SASMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 () //
325	D-ABLAPL/37012/2024 ABLAPL/14209/2024	INAYAT KHAN @ DISCO @ ANAYAT QUADRI KHAN VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /483 /2024 () //
326	D-ABLAPL/37157/2024 ABLAPL/14210/2024	MANOJ BHUYAN @ MANOJ KUMAR BHUYAN VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /602 /2024 () //
327	D-ABLAPL/37141/2024 ABLAPL/14211/2024	ASHUTOSH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /608 /2024 () //
328	D-ABLAPL/37094/2024 ABLAPL/14212/2024	PURNA CHANDRA BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /608 /2024 () //
329	D-ABLAPL/36358/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /331 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14213/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36356/2024 ABLAPL/14214/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR SADAR /334 /2024 () //
331	D-ABLAPL/37197/2024 ABLAPL/14215/2024	RASA BIHARI NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /191 /2024 () //
332	D-ABLAPL/36357/2024 ABLAPL/14216/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR SADAR /335 /2024 () //
333	D-ABLAPL/36621/2024 ABLAPL/14217/2024	GADADHAR NAYAK VS STATE OF ODISHA	SOHARDDA SUMAN VS	ITAMATI /273 /2024 () //
334	D-ABLAPL/36634/2024 ABLAPL/14218/2024	DHANESWAR NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KOMNA PS /147 /2024 () //
335	D-ABLAPL/37004/2024 ABLAPL/14219/2024	DEBENDRA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	PALLAHARA /356 /2024 () //
336	D-ABLAPL/37124/2024 ABLAPL/14220/2024	RANJANA SWAIN @ RANJU SWAIN VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	GOP /228 /2023 () //